

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

IA 155312/2019,155313/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 26400/2019

KANCHHI LAL

Petitioner(s)

VERSUS

BABU LAL (DEAD) THROUGH LRS. AND ANR.

Respondent(s)

IA No. 155313/2019 - EXEMPTION FROM FILING O.T.
IA No. 155312/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-01-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on Lr. No 1.1 to 1.5 of deceased respondent no.1 and Lr Nos.2.1 to 2.3 of deceased respondent no.2, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

MAHESH TANAJIRAO PATANKAR
Registrar

pm